

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 167 OF 2017 & IA No. 260 OF 2017

APL No. 169 OF 2017 & IA No. 254 OF 2017

APL No. 170 OF 2017 & IA No. 257 OF 2017

APL No. 168 OF 2017 & IA No. 263 OF 2017

Dated: 24th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical
Member (electricity)

In the matter of:

APL No. 167 OF 2017 & IA No. 260 OF 2017

Ambuja Cement Ltd **Appellant(s)**
Versus
Jaipur Vidyut Vitran Nigam Ltd **Respondent(s)**
Counsel for the Appellant(s) : P.N. Bhandari for A1
Counsel for the Respondent(s) : Anushree Bardhan for R1, R2, R3
Poorva Saigal for R1, R2, R3
Raj Kumar Mehta for R4
Himanshi Andley for R4

APL No. 169 OF 2017 & IA No. 254 OF 2017

Ultratech Cement Limited (Unit: Birla White Works) **Appellant(s)**
Versus
Jaipur Vidyut Vitran Nigam Limited **Respondent(s)**
Counsel for the Appellant(s) : P.N. Bhandari for A1
Counsel for the Respondent(s) : Anushree Bardhan for R1, R2, R3
Poorva Saigal for R1, R2, R3
Raj Kumar Mehta for R4
Himanshi Andley for R4

APL No. 170 OF 2017 & IA No. 257 OF 2017

Ultratech Cement Limited (Unit: Aditya Cement Works) Appellant(s)

Versus

Jaipur Vidyut Vitran Nigam Ltd. Respondent(s)

Counsel for the Appellant(s) : P.N. Bhandari for A1

Counsel for the Respondent(s) : Poorva Saigal for R1, R2, R3
Raj Kumar Mehta for R4
Himanshi Andley for R4
Anushree Bardhan for R1, R2, R3

APL No. 168 OF 2017 & IA No. 263 OF 2017

Ultratech Cement Limited (Unit: Kotputli Cement Works) Appellant(s)

Versus

Jaipur Vidyut Vitran Nigam Limited Respondent(s)

Counsel for the Appellant(s) : P.N. Bhandari for A1

Counsel for the Respondent(s) : Anushree Bardhan for R1, R2, R3
Poorva Saigal for R1, R2, R3
Raj Kumar Mehta for R4
Himanshi Andley for R4

ORDER

List these matters for hearing on **16.12.2019**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK